

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 109**  
**IA No. 242/JPR/2023**  
**IA No. 244/JPR/2023**  
**CP No. (IB)- 239/9/JPR/2019**  
**Under Section 9 of IBC, 2016**

**In the matter of:**

**Leomine Organics Pvt. Ltd. ... Operational Creditor/Applicant**

**Versus**

**Khator Fibre and Fabrics Ltd. ... Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Applicant : Umang Gupta, Adv.  
For the Respondent : Nivedita R Sharda, Adv.  
B.K. Sharma, Adv.

**ORDER**

**IA No. 242/JPR/2023**

Heard Mr. Umang Gupta, Adv. appearing on behalf of the Applicant. Ms. Nivedita R Sharda, Adv. along with Ms. Sagrika Joshi, Adv. appearing on behalf of R-1. There is no representation on behalf of the R- 2 & 3. Rejoinder has been filed by the Applicant. Copy of the same to be furnished to the opposite counsel. List the IA on 11.03.2024.

**IA No. 244/JPR/2023**

Heard Mr. Umang Gupta, Adv. appearing on behalf of the Applicant. Ms. Nivedita R Sharda, Adv. along with Ms. Sagrika Joshi, Adv. appearing on behalf of R-1. Mr. B.K. Sharma, Adv. appearing on behalf of the R-3. Learned counsel for the Applicant seeks time to file rejoinder. Rejoinder, if any, may be filed

Sd/-

Sd/-

within two weeks with an advance copy to the opposite counsel. No further pleadings will be taken in this matter. List the IA on 11.03.2024.

Sd/-

(Rajeev Mehrotra)  
Technical Member

February 06, 2024

Sd/-

(Deep Chandra Joshi)  
Judicial Member